

BEFORE THE HON'BLE GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE

Original Application No. 26 / 2023 (WZ)

Vanashakti and Anr.

... Applicant

V/S

Thane Municipal Corporation & Ors

... Respondent

AFFIDAVIT – IN – REPLY ON BEHALF OF RESPONDENT NO. 1.

I, Dr. Rani Ramrao Shinde the Health Officer
of Thane Municipal Corporation, do hereby state on solemn affirmation as
under :

1. I Say that, i am filing this affidavit in compliance of the Order dated 08.05.2023 passed by this Hon'ble Tribunal. I am filing this affidavit to bring on the status of project and schemes executed by Thane Municipal Corporation (TMC) for Solid Waste Management along with action plan.
2. I Say that, Total solid waste generation in TMC area is 1039 TPD. There is 100% door to door solid waste collection is carried out in city. I say that, as on dated 30.06.2023 bio-composting plants of 55 TPD are functioning at four area i.e. Hiranandani Estate, Rutu Park – Vridavan, Kausa and Kalwa Hospital. TMC has installed 30 TPD wet waste processing plant at Kolshet where 15 TPD waste will be processed through composting and 15 TPD through biomethanization. All machineries are erected, and plant will be commissioned with one month. I say that TMC has floated tender for installation and commissioning of 100 TPD mechanical composting plant at Anand Nagar – Owala, and it will be commissioned in 12 months. I say that TMC has installed 10 MRF centers at ward level where Dry waste is collected

and segregated and recycled. I say that, average generation of C & D waste in TMC area is 100 TPD. TMC has its own C & D waste processing plant of capacity of 300 TPD, where recycling of C & D waste is carried out.

3. I Say that, landfill site at Diva dumping ground is totally closed from 31.01.2023. And therefore say that since prior to date of filing of present application, the site at Diva dumping ground was closed and that in the circumstances there is no cause of action for present application. I further Say that, leachate on Diva site is collected through drains constructed by Municipal Corporation. I Say that, leachate in drains is collected through suction unit and is transported to Sewerage Treatment Plant of the Corporation. Respondent Corporation has deployed necessary 2 fire engines permanently thereat to take care of any sort of fire incident.

4. I Say that, TMC has installed new MSW facility at Bhandarli, which is fully commissioned from 31.01.2023. Two trammel machines are installed there to ensure proper processing of waste. I Say that, work of Waste to Energy plant at Diaghar is under process. In pre-processing plant will be commissioned from 31.08.2023. TMC has made 70 Cr budgetary provisions for said work. Phase – II work will start from August 2023 and will be completed in next 14 to 18 months, which include Civil work, machinery installation and processing of waste and production of electricity.

5. I say that, for bioremediation and bio-mining activity for Diva dumping ground, M/s. MaRs Planning and Engineering Services Pvt. Ltd. has been appointed as PMC through work order dated 28.04.2023. Concerned agency has submitted DPR. Tender process will be completed and work will be start in 4 months. TMC has submitted City Solid Waste Action Plan under SBM 2.0, which will improve overall Solid Waste Management in TMC area.





6. I Say that, I am filing this affidavit to bring on record steps taken by TMC. I crave leave to file further affidavit in reply as and when required.

I Say that what is stated hereinabove is true and correct to the best of my knowledge, information and belief.

Solemnly affirmed at Thane

On this 4th day of August, 2023.

Identified by me

Advocate



[Signature]
Deponent
आरोप्य अधिकारी
सर्व. आरोप्य विभाग
को न्यायालय

Before me.

BEFORE ME

[Signature]

PRATIKSHA R. DESHMUKH
ADVOCATE & NOTARY GOVT. OF INDIA
Gara No. 1, Bhiwandiwala Terrace
Building, Near Axis Bank,
Court Naka, Thane (W) - 400 601.

NOTED & REGISTERED

Sr. No: 4228 Date: 4 AUG 2023

